

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:2069
ANSWERED ON:29.07.2002
FAKE POLLUTION CONTROL CERTIFICATES
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Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the Government are aware that authorised vehicle pollution checking centres are issuing fake certificates;
- (b) if so, whether the pollution checking authorities have made any surprise checks on these pollution control agencies issuing fake certificates;
- (c) if so, the details thereof and if not, the reasons therefor; and
- (d) the effective steps taken by the Government to curb this menace?

Answer

MINISTER OF ENVIRONMENT AND FORESTS (SHRI T.R. BAALU)

- (a) During first week of July, 2002 it was reported in certain section of Press that some of the pollution checking centres were issuing Pollution Under Control (PUC) certificates to the vehicles without conducting pollution checks in Delhi.
- (b) & (c) The Government of National Capital Territory of Delhi conducted surprise checks between 4th and 6th July,2002 at the authorised pollution checking centres through its mobile enforcement team. The surprise checks revealed that concerned pollution checking centres were issuing only after conducting pollution checks.
- (d) The Government of National Capital Territory of Delhi is conducting surprise checks of the pollution checking centres from time to time to prevent malpractices.